

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001.**

No. HHC/Comp./e-Filing/2018-I-

Dated Shimla, the 19<sup>th</sup> May, 2020.

**NOTIFICATION**

In exercise of the powers vested in His Lordship under Rule 2 of the 'Electronic Filing (e-Filing), in the High Court and Subordinate Courts of Himachal Pradesh, Rules, 2019', Hon'ble the Chief Justice has been pleased to order the e-Filing of cases under Section 138 of the Negotiable Instruments Act at District Courts Shimla and Solan for implementation of e-Filing Module.

**BY ORDER**

**REGISTRAR GENERAL**

No. HHC/Comp./e-Filing/2018-I-

Dated 19.05.2020.

Copies forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh.
2. The Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh.
3. The Principal Secretary (Home/Personal) to the Government of Himachal Pradesh, Shimla- 171002.
4. The L.R.-cum- Secretary (Law) to the Government of Himachal Pradesh, Shimla- 171002.
5. The Registrar General, Registrar (Vigilance), Registrar (Secy. H.P. High Court Legal Services Authority), Registrar (Judicial), Registrar (Rules), Registrar (Establishment) and Registrar (Accounts), High Court of Himachal Pradesh.
6. The Director, Joint Director and Deputy Director, H.P. Judicial Academy, 16 Mile, Shimla-Mandi National Highway, District Shimla, Himachal Pradesh- 171014.
7. The Member Secretary and Administrative Officer, H.P. State Legal Services Authority, Shimla- 171009.
8. The District & Sessions Judges, Addl. District & Sessions Judges, Senior Civil Judges and Civil Judges in Civil and Sessions Divisions Shimla and Solan.
9. The Presidents, District Bar Association Shimla and Solan.
10. The Technical Director, NIC, High Court of Himachal Pradesh for uploading the notification on the High Court Website.
11. Guard file.

  
(Virender Singh)  
Registrar General.